## RAJASTHAN HIGH COURT, JODHPUR ORDER Date: 49/04/2025

No: Estt/HC/2025/17 1

Pursuant to the Advertisement No. RHC/Exam.Cell/Reference Assistant and Library Restorer/2024/963 dated 27.04.2024 and Notice No. RHC/Exam Cell/RA&LR/2024/1848 dated 15.07.2024, following candidate declared successful in the recruitment to the post of Reference Assistant and Library Restorer is hereby appointed as Library Restorer (Probationer Trainee) in the establishment of Rajasthan High Court, on the fixed remuneration of Rs. 14600/per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

S.N	Roll No.	Name	Date of Birth	Male/ Female	Cat./Sub. Cat.	Place of Posting
1.	82934	Ms. Rekha Saini D/o Shri Kaluram Saini	16.07.1990	Female	OBC-NCL	Jaipur

Appointment of above mentioned candidate is subject to following conditions:-

- 1. Appointment on the post of Library Restorer is subject to the biometric verification.
- 2. Appointment on the post of Library Restorer is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
- 3. She will not be allowed to join service until she provides required documents / affidavit / certificates which was / were not submitted by her at the time of documents verification.
- 4. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if her services are not found satisfactory during the probation period of two years.
- 5. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the police verification of the candidate.
- 6. No Annual Grade Increment, allowances and honorarium shall be allowed to incumbent during the probation period.
- 7. The incumbent must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
- 8. Incumbent is directed to join her duties at her place of posting on or before 25.04.2025 in the office of Registrar (Administration), Rajasthan High Court, Jaipur Bench, Jaipur, failing which, her appointment order shall stand canceled automatically without any further notice.
- 9. Pay of the probationer trainee Library Restorer will be fixed in the pay Matrix Level- 05 (20800-65900) after successful completion of probation period and she will be entitled to get other allowances as per rules.
- 10. She will not get T.A. and joining time for this appointment.
- 11. Appointment of incumbent will also be subject to Rules and orders issued by the State Govt. from time to time.

By Order

School Only

Registrar (Admn.)

action:-

Copy forwarded to the following for information and necessary

- 1. Registrar (Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/(Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 3. All Joint Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 4. Senior Librarian / Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 5. Confidential Section, Rajásthan High Court, Jodhpur.
- 6. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
- 7. Leave Clerk / Bill Clerk / Service Records / Budget / GPF / S.I. Clerk Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 8. Concerned Ms. Rekha Saini D/o Shri Kaluram Saini R/o Tejaji Ka Chowk, Ward No. 2, Todaraisingh, Tonk-304505. (email-92omsaini@gmail.com)

9. Personal file.

Registrar (Admn.)